

**Registration of General Purpose Mazdoors of Calcutta Dock**

6285. SHRI JAGADISH BHATTACHARYYA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the General Purpose Mazdoors of Calcutta Dock are going to be registered under the Calcutta Dock Labour Board with full financial benefits i.e. guaranteed minimum wages; and

(b) if so, the main features thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). The matter of registration of General Purpose Mazdoors under the Calcutta Dock Labour Board is under examination.

**Facilities to Farmers for purchase of Fertilisers**

6286. SHRI N. K. SANGHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the gap between availability of credit and demand has been one of the inhibiting factors for the low consumption of fertiliser in the country particularly in the South;

(b) whether the Fertiliser Credit Guarantee Corporation has not proved to be very effective in giving relief to the farmers for purchase of fertilisers; and

(c) if so, the steps taken by Government to activate this organisation and also to create adequate facilities so that the farmers are able to buy fertilisers in time against guarantees?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Without a detailed study it is not possible to indicate the reasons for the low consumption of fertilisers.

(b) No Fertiliser Credit Guarantee Corporation has been set up. A General Credit Guarantee Corporation has been set up only with effect from 1-4-71. This corporation provides guarantee up to 75% for small loans given by commercial banks. It also covers

small loans for fertiliser consumption as well as for fertiliser trade.

(c) Does not arise.

**Findings of Geological Survey in Sidhi District in Madhya Pradesh**

6287. SHRI RANABAHADUR SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) the findings of the Geological Survey carried out in Sidhi District of Madhya Pradesh; and

(b) steps Government propose to take in exploiting the same?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) As a result of investigations carried out by the Geological Survey of India and State Government of Madhya Pradesh, minor occurrences of clay, Felspar & Quartz, beryl, barytes and copper ore and small deposits of iron ore, coal sillimanite and limestone have been recorded in the Sidhi district of Madhya Pradesh.

(b) Since the occurrences are not of any economic importance, the Govt. have no scheme to exploit these deposits.

**Tamil Nadu Request to Centre to Bear Part of E. S. I. Expenditure of State Industries**

6288. SHRI C. CHITTIBABU: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Tamil Nadu Government have asked the Centre to bear a part of medical expenses of the workers and their families of State Industries under Employees State Insurance Scheme;

(b) if so, whether the Centre has agreed to the proposal; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) The Employees' State Insurance Corporation at its meeting held on the 17th September, 1969, decided that the overall ceiling on the cost of medical benefit should be Rs. 50/- per annum per employee